

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO.1764
TO BE ANSWERED ON 17.03.2022

PROPOSAL TO SET UP MORE NUCLEAR REACTORS

1764 Shri Naresh Bansal:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Government has recently taken a decision to set up ten nuclear reactors in the country;
- (b) if so, the details thereof;
- (c) to what extent this decision helps in increasing the atomic energy generation percentage from the present two percent to, at least, the global average of eleven percent; and
- (d) the quantum of capacity addition can India has with this and timeline to set up ten nuclear reactors?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a)&(b) Yes, Sir. The Government has accorded administrative approval and financial sanction for setting up ten (10) indigenous Pressurized Heavy Water Reactors (PHWRs) of 700 MW each in fleet mode. The reactors are planned at Kaiga, Karnataka (Kaiga-5&6); Gorakhpur, Haryana (GHAVP-3&4); Chutka, Madhya Pradesh (Chutka-1&2) and Mahi Banswara, Rajasthan (Units-1 to 4).
- (c) These reactors on their progressive completion will add a nuclear power capacity of 7000 MW by 2031. The exact increase in percentage share of nuclear power as a result of this capacity addition would depend on the addition of capacities from other sources at that time.
- (d) On progressive completion of these reactors (7000 MW) and other reactors presently under construction / commissioning (8700 MW), the installed nuclear power capacity in the country would increase to 22480 MW from 6780 MW at present. This capacity is expected to be progressively added by the year 2031.
